

(X)

O.A No.

150205  
449/07

21.5.2007

Hon'ble Mr. Ashok S. Karamadi, J.M

Hon'ble Mr. K.S. Menon, A.M.

Since it is brought to our notice by the letter addressed by the President of Bar Association stating that having regard to the fact that the incident had occurred against the Hon'ble Judicial Member, Patna. In that view of the matter, the members of Bar Association have decided not to attend the judicial proceedings today and meeting will be held for the next course of action at 2 P.M

In these circumstances, when we started Court proceeding today, no members of Bar are present but it is brought to our notice, the aforesaid fact, having regard to the same, we adjourn all the matters to some other dates, depending upon the nature and circumstances of the matter. Part-heard matter will be listed on 25.5.2007 when this Bench will be available. Wherever interim orders are there, the same interim order will be continued till the next date.

List on 5-6-07

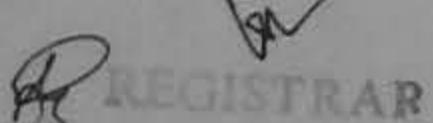
  
A.M

  
J.M

Manish/-

## REGISTRAR

List O.A. 05.06.07  
before Hon'ble Bench for  
Adm. ✓ O.P.M. On  
26.07.07

  
REGISTRAR